

- (iii) VHF Mobile Maintenance Radio;
- (iv) Instrument Telemetry;
- (v) Control and Instrumentation.

Copper, Zinc and Lead Deposits in Rajasthan

*1120. **Shri Harish Chandra Mathur:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the programme and schedule for the exploitation and processing of copper, zinc and lead in Rajasthan;

(b) what are the country's requirements of Copper, Zinc and Lead and our potential supply; and

(c) what was done in this matter till now since 1947 and what is the programme for the Third Five Year Plan in this regard?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The programmes for the exploitation and smelting of copper, zinc and lead ores in Rajasthan are scheduled as follows:

One electrolytic copper plant with an annual capacity of 10,000 tonnes of copper metal during the Third Five Year Plan has been proposed to be set up at Khetri in Rajasthan. The copper ore for this plant will be supplied from Khetri and also from Daribo areas currently being prospected by the Indian Bureau of Mines. One zinc smelter of capacity of 15,000 tonnes per year is being set up by the Metal Corporation of India at Udaipur. This project is likely to be completed by 1962.

(b) The present requirement of copper, lead and zinc metals in the country, as estimated by the Development Council for Nonferrous metals are of the order of 85,000

tonnes, 35,000 tonnes and 85,000 tonnes respectively, against the domestic production of about 8,000 tonnes of copper and 4,000 tonnes of lead metals. The supplies of zinc metal at present are entirely met by imports.

(c) A statement giving the information is laid on the Table of the House. [See Appendix III, annexure No. 89]

Theft in I.A.F. Station, Poona

*1121. **Shri Geray:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a theft occurred on the premises of No. 2 Wing, I.A.F., Poona in the first week of August, 1960; and

(b) whether it is also a fact that the employees who were suspected of theft were beaten in the Air Force Guard Room on the 9th August, 1960 before reporting the matter to the Civil Police in Poona?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Some employees have lodged a complaint to this effect with the Civil Police who have registered a case and are investigating it.

Indian Team to Rome Olympics

*1122. { **Shri Birendra Bahadur Singhji:**
Shri A. M. Tariq:
Dr. Ram Subhag Singh:
Shri Siva Raj:
Shri P. K. Deo:

Will the Minister of Education be pleased to state:

(a) the number and names of the members of Indian team participating in the Rome Olympics;

(b) what criterion was followed in the selection of the Indian Team;

(c) the expenditure incurred on its visit; and

(d) whether it is a fact that a D.I.G. (Police) has been included in the team and that he was also the Chef-de-Mission?

The Minister of Education (Dr. K. L. Shrimall): (a) 73; a list of the names has been laid on the Table of the House. [See Appendix III, annexure No. 90].

(b) The selection of the Indian Contingent is the responsibility of the Indian Olympic Association and the National Sports Federations concerned, who have their Selection Committees. The Indian Olympic Association had laid certain qualifying standards for selection.

(c) Actual expenditure incurred will be known only after the return of the contingent. Government has, however, approved a maximum expenditure of Rupees Three lakhs, ninety-nine thousand four hundred and eighty-four for purposes of sanctioning Government's share of the expenditure.

(d) The Chef-de-Mission, Shri Ashwini Kumar, happens to be a D.I.G. (Police).

Supply of Coal to India Ceramics Ltd., Nellore

*1123. { Shri R. L. Reddy:
Shri Venkatasubbaiah:
Shri Rami Reddy:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the India Ceramics Ltd., Nellore (Andhra Pradesh) has to close the concern on account of non-supply of coal;

(b) what are the reasons for the non-supply of coal;

(c) whether as a result of the closure about 300 employees will be thrown out of employment;

(d) what steps are being taken to supply coal; and

(e) what steps are being taken to reopen the concern?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A notice was received from the factory by the Coal Controller on the 8th August, 1960 that the factory would close from the 15th August for want of coal. But actual closure has not been reported.

(b) Movement of coal to this factory is via Waltair, which is difficult at times.

(c) to (e). No information is available whether the factory has actually closed or not. On receipt of the notice of closure, the Coal Controller arranged for the movement of three wagons, their total monthly requirement being 7 wagons. He has further given *ad hoc* sanction for 10 wagons from the Madhya Pradesh fields. This movement is being arranged on a preferential basis.

Reservation for S.C. and S.T. in Educational Institutions

*1124. Shri B. C. Kamble: Will the Minister of Education be pleased to state:

(a) whether in accordance with provisions of Article 46 of the Constitution of India in regard to promotion of 'Educational' and economic interest "with special care" of the members of Scheduled Castes and Scheduled Tribes there has been made reservation for admission in different stages of education (School, High School, College and University);

(b) if so, whether this reservation is applicable to all educational institutions receiving Government aid; and

(c) whether Government propose to take any steps to remove the difficulties in getting admission to different educational institutions for the children of Scheduled Castes and Scheduled Tribes particularly in Delhi?